

Holiday Remand Order

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District Court, Thane.

Date :- 31/01/2022.

In view of above, the Principal District & Sessions Judge, Thane is pleased to pass the following order on administrative grounds.

O R D E R

Following Judicial Officers are directed to attend the remand work on holidays on the dates mentioned below.

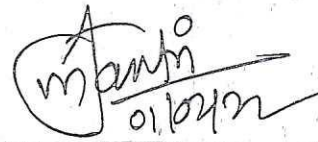
Sr.No.	Name of the Court	Date	Particulars of work to be done
1	Shri. A. S. Pandharikar, Ad-hoc District Judge -2 & Additional Sessions Judge, Thane.	<u>06/02/2022</u>	Sessions Division (Except MCOC Remand)
2	Shri. N. K. Brahme, District Judge -1 & Additional Sessions Judge, Thane.	<u>12/02/2022</u>	Sessions Division (Except MCOC Remand)
3	Shri. H. M. Patwardhan, District Judge -2 & Additional Sessions Judge, Thane.	<u>13/02/2022</u>	Sessions Division (Except MCOC Remand)
4	Shri. R. R. Kakani, District Judge -4 & Additional Sessions Judge, Thane.	<u>19/02/2022</u>	Sessions Division (Except MCOC Remand)
5	Shri. R. S. Gupta, District Judge -5 & Additional Sessions Judge, Thane.	<u>20/02/2022</u>	Sessions Division (Except MCOC Remand)
6	Smt. K. D. Shirbhate, District Judge -6 & Additional Sessions Judge, Thane.	<u>26/02/2022</u>	Sessions Division (Except MCOC Remand)
7	Shri. R. V. Tamhanekar, District Judge -7 & Additional Sessions Judge, Thane.	<u>27/02/2022</u>	Sessions Division (Except MCOC Remand)

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"Holiday Remand Work" in connection with M.C.O.C. Act shall be attended by Shri. V. Y. Jadhav, District Judge-3 and Additional Sessions Judge, Thane.

All the above Judicial Officers are requested to take note that they may call Stenographer, Clerk, and Peon working under their control suo-moto on the above dates, if required.

All concerned to take note of the above order and act accordingly.



(Abhay J. Mantri)

Principal District & Sessions Judge  
Thane.

Thane

Date : 31/01/2022

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No.Judl./ 1377 /2022.

District & Sessions Court, Thane

Date :- 31/01/2022.

11/2/22

Copy forwarded with compliments for information and necessary action to :-

1. The District Judge — \_\_\_ & Additional Sessions Judge, Thane
2. The Ad-hoc District Judge — \_\_\_ & Additional Sessions Judge, Thane
3. The District Government Pleader, Thane
4. The President, Bar Association, Thane
5. The Registrar, District & Sessions Court, Thane.
6. All Heads of Branches, District Court, Thane  
(Admn./Estt./Insp./C.S./Computer Section/G.O.B./C.&F./Sr.Clerk- incharge of Govt. vehicle)

By order



Registrar

District Court, Thane

11 FEB 2022